

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF BENGAL SHELTER HOUSING DEVELOPMENT LIMITED

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	Bengal Shelter Housing Development Limited
2.	Date of incorporation of corporate debtor	28/01/2004
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101WB2004PLC097716
5.	Address of the registered office and principal office (if any) of corporate debtor	Eternity Building, DN-1, 3rd Floor, Sector-V Salt Lake, Kolkata - 700091
6.	Insolvency commencement date in respect of corporate debtor	29/08/2025 (Order received on 30-08-2025)
7.	Estimated date of closure of insolvency resolution process	25/02/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mahesh Chand Gupta Reg No: IBBI/IPA-001/IP-P01489/2018-19/12304
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address:-FE-202, Salt Lake City, Sector-III, 1 <sup>st</sup> Floor, Kolkata-700106. Email: mcgupta90@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 11&11/1, B B Ganguly Street, 1 <sup>st</sup> Floor, Suit No.-1, Kolkata-700012 Email: cirp.bengalshelter@gmail.com
11.	Last date for submission of claims	12/09/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Bengal Shelter Housing Development Limited on 29/08/2025.

The creditors of Bengal Shelter Housing Development Limited are hereby called upon to submit their claims with proof on or before 12/09/2025 to the interim resolution professional at the address mentioned against entry No. 9 or 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-N.A

**Submission of false or misleading proofs of claim shall attract penalties.**

**Mahesh Chand Gupta**  
**Interim Resolution Professional**  
**In the Matter of CIRP of**  
**Bengal Shelter Housing Development Limited**  
**Reg No: IBBI/IPA-001/IP-P01489/2018-2019/12304**  
**Reg. Address: FE-202, Salt Lake City, Sector-III,**  
**1<sup>st</sup> Floor, Kolkata-700106**  
**Regd. Email - mcgupta90@gmail.com**

**AFA No: -AA1/12304/02/311225/107665 Valid up to 31-12-2025**

**Date: 02.09.2025**

**Place: Kolkata**

ফরম এ		
প্রকাশ্য ঘোষণা		
(ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজোলিউশন প্রোসেস ফর কর্পোরেট পার্সনস) রেগুলেশনস, ২০১৬-এর রেগুলেশন ৬ অধীনে)		
বেঙ্গল শেল্টার হাউজিং ডেভেলপমেন্ট লিমিটেড-এর ঋণদাতাগণের অবগতির জন্য প্রাসঙ্গিক বিবরণ		
১.	কর্পোরেট দেনদারের নাম	বেঙ্গল শেল্টার হাউজিং ডেভেলপমেন্ট লিমিটেড
২.	কর্পোরেট ঋণগ্রহীতার অন্তর্ভুক্তির তারিখ	২৮/০১/২০০৪
৩.	কর্পোরেট ঋণগ্রহীতা যে কর্তৃপক্ষের অধীনে অন্তর্ভুক্ত/নিবন্ধিত হয়	আরওসি - কলকাতা
৪.	কর্পোরেট ঋণগ্রহীতার কর্পোরেট পরিচয় নম্বর / সীমিত দায় সনাক্তকরণ নম্বর	U70101WB2004PLC097716
৫.	কর্পোরেট ঋণগ্রহীতার নিবন্ধিত অফিস এবং প্রধান অফিসের ঠিকানা (যদি থাকে)	ইটারনিটি বিল্ডিং, ডিএন-১, ৪র্থ তলা, সেক্টর-৫ সল্ট লেক, কলকাতা-৭০০০৯১
৬.	কর্পোরেট ঋণগ্রহীতার ক্ষেত্রে ইনসলভেন্সি শুরু তারিখ	২৯.০৮.২০২৫ (৩০.০৮.২০২৫ তারিখে আদেশ গৃহীত হয়েছে)
৭.	ইনসলভেন্সি নিষ্পত্তি প্রক্রিয়া বন্ধের আনুমানিক তারিখ	২৫.০২.২০২৬
৮.	অন্তর্বর্তীকালীন সমাধান পেশাদার হিসেবে কর্মরত ইনসলভেন্সি পেশাদারের নাম এবং নিবন্ধন নম্বর	মহেশ চাঁদ গুপ্ত, রেজি নং: IBBI/IPA-001/IP-P01489/2018-19/12304
৯.	বোর্ডে নিবন্ধিত অন্তর্বর্তীকালীন সমাধান পেশাদারের ঠিকানা এবং ই-মেল	ঠিকানা: এফই- ২০২, সল্ট লেক সিটি, সেক্টর-III, ২য় তলা, কলকাতা-৭০০১০৬। ই মেল: mcgupta90@gmail.com
১০.	অন্তর্বর্তীকালীন রেজোলিউশন পেশাদারের সাথে যোগাযোগের জন্য ঠিকানা এবং ই-মেল	ঠিকানা- ১১ ও ১১/১, বি বি গাঙ্গুলি স্ট্রিট, ১ম তলা, সুট নং-১, কলকাতা-৭০০০১২, ই মেল: cirp.bengalshelter@gmail.com
১১.	দাবি জমা দেওয়ার শেষ তারিখ	১২.০৯.২০২৫
১২.	ধারা ২১-এর উপ-ধারা (৬এ) এর ধারা (বি) এর অধীনে, অন্তর্বর্তীকালীন সমাধান পেশাদার দ্বারা নির্ধারিত ঋণদাতাদের শ্রেণী, যদি থাকে	প্র ন
১৩.	একটি শ্রেণীতে ঋণদাতাদের অনুমোদিত প্রতিনিধি হিসেবে কাজ করার জন্য চিহ্নিত দেউলিয়া পেশাদারদের নাম (প্রতিটি শ্রেণীর জন্য তিনটি নাম)	প্র ন
১৪.	(ক) প্রাসঙ্গিক ফর্ম এবং (খ) অনুমোদিত প্রতিনিধিদের বিবরণ এখানে পাওয়া যাবে:	<b>ওয়েবলিঙ্ক:</b> <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> বাস্তবিক ঠিকানা: প্রযোজ্য নয়
<p>এতদ্বারা বিজ্ঞপ্তি দেওয়া হচ্ছে যে, ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল ২৯.০৮.২০২৫ তারিখে বেঙ্গল শেল্টার হাউজিং ডেভেলপমেন্ট লিমিটেডের কর্পোরেট দেউলিয়া নিষ্পত্তি প্রক্রিয়া শুরু করার নির্দেশ দিয়েছে। বেঙ্গল শেল্টার হাউজিং ডেভেলপমেন্ট লিমিটেডের ঋণদাতাদের ১২.০৯.২০২৫ তারিখে বা তার আগে প্রমাণ সহ তাদের দাবি ৯ বা ১০ নম্বর দফার বিপরীতে উল্লিখিত ঠিকানায় অন্তর্বর্তীকালীন রেজোলিউশন পেশাদারের কাছে জমা দেওয়ার জন্য এতদ্বারা আহ্বান জানানো হচ্ছে।</p> <p>আর্থিক ঋণদাতারা কেবল ইলেকট্রনিক মাধ্যমে প্রমাণ সহ তাদের দাবি জমা দেবেন। অন্যান্য সমস্ত ঋণদাতারা ব্যক্তিগতভাবে, ডাকযোগে বা ইলেকট্রনিক মাধ্যমে প্রমাণ সহ দাবি জমা দিতে পারবেন।</p> <p>১২ নং দফার বিপরীতে তালিকাভুক্ত একটি শ্রেণীর একজন আর্থিক পাওনাদারকে ফর্ম সিএ-প্র ন-তে [শ্রেণী উল্লেখ করুন] শ্রেণীর অনুমোদিত প্রতিনিধি হিসেবে কাজ করার জন্য ১৩ নং দফার বিপরীতে তালিকাভুক্ত তিনজন দেউলিয়া পেশাদারের মধ্যে থেকে তার অনুমোদিত প্রতিনিধির পছন্দ নির্দেশ করতে হবে।</p> <p>মিথ্যা বা বিভ্রান্তিকর দাবির প্রমাণ জমা দিলে জরিমানা হতে পারে।</p>		
<p style="text-align: right;">মহেশ চাঁদ গুপ্ত অন্তর্বর্তীকালীন রেজোলিউশন পেশাদার বেঙ্গল শেল্টার হাউজিং ডেভেলপমেন্ট লিমিটেড সিআইআরপি-এর ক্ষেত্রে রেজি নং: IBBI/IPA-001/IP-P01489/2018-19/12304 রেজিস্ট্রেশন ঠিকানা: এফই- ২০২, সল্ট লেক সিটি, সেক্টর-III, ২য় তলা, কলকাতা- ৭০০১০৬ রেজিস্ট্রেশন ইমেল: mcgupta90@gmail.com</p>		
<p>তারিখ: ০২.০৯.২০২৫ স্থান: কলকাতা এএফএ নং : এএ ১/১২৩০৪/০২/৩১২২২৫/১০৭৬৬৫ বৈধ ৩১.১২.২০২৫ পর্যন্ত</p>		

<b>FORM A PUBLIC ANNOUNCEMENT</b>	
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
<b>FOR THE ATTENTION OF THE CREDITORS OF BENGAL SHELTER HOUSING DEVELOPMENT LIMITED</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of corporate debtor	<b>Bengal Shelter Housing Development Limited</b>
2. Date of incorporation of corporate debtor	28/01/2004
3. Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101WB2004PLC097716
5. Address of the registered office and principal office (if any) of corporate debtor	Eternity Building, DN-1, 3rd Floor, Sector-V Salt Lake, Kolkata - 700091
6. Insolvency commencement date in respect of corporate debtor	29/08/2025 (Order received on 30-08-2025)
7. Estimated date of closure of insolvency resolution process	25/02/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mahesh Chand Gupta Reg No: IBBI/IPA-001/IP-P01489/2018-19/12304
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: FE-202, Salt Lake City, Sector-III, 1st Floor, Kolkata-700106. <b>Email: mcgupta90@gmail.com</b>
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 11&11/1, B B Ganguly Street, 1st Floor, Suit No.-1, Kolkata-700012 <b>Email: cirp.bengalshelter@gmail.com</b>
11. Last date for submission of claims	12/09/2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	<b>Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a></b> Physical Address: Not Applicable
<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Bengal Shelter Housing Development Limited on 29/08/2025. The creditors of Bengal Shelter Housing Development Limited are hereby called upon to submit their claims with proof on or before 12/09/2025 to the interim resolution professional at the address mentioned against entry No. 9 or 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-N.A</p> <p><b>Submission of false or misleading proofs of claim shall attract penalties.</b></p>	
<p><b>Mahesh Chand Gupta</b> Interim Resolution Professional In the Matter of CIRP of <b>Bengal Shelter Housing Development Limited</b> Reg No: IBBI/IPA-001/IP-P01489/2018-2019/12304 Reg. Address: FE-202, Salt Lake City, Sector-III, 1st Floor, Kolkata-700106 Regd. Email: mcgupta90@gmail.com</p>	
Date: 02.09.2025	AFA No: AA1/12304/02/311225/107665 Valid up to 31-12-2025
Place: Kolkata	

KOLKATA,

TUESDAY, SEPTEMBER 2, 2025

<b>FORM A</b> <b>PUBLIC ANNOUNCEMENT</b> (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) <b>FOR THE ATTENTION OF THE CREDITORS OF</b> <b>BENGAL SHELTER HOUSING DEVELOPMENT LIMITED</b>	
<b>RELEVANT PARTICULARS</b>	
1. Name of corporate debtor	<b>Bengal Shelter Housing Development Limited</b>
2. Date of incorporation of corporate debtor	28/01/2004
3. Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101WB2004PLC097716
5. Address of the registered office and principal office (if any) of corporate debtor	Eternity Building, DN-1, 3rd Floor, Sector-V Salt Lake, Kolkata - 700091
6. Insolvency commencement date in respect of corporate debtor	29/08/2025 (Order received on 30-08-2025)
7. Estimated date of closure of insolvency resolution process	25/02/2026
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mahesh Chand Gupta Reg No: IBBI/IPA-001/IP-P01489/2018-19/12304
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: FE-202, Salt Lake City, Sector-III, 1st Floor, Kolkata-700106. <b>Email: mcgupta90@gmail.com</b>
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: 11&11/1, B B Ganguly Street, 1st Floor, Suit No.-1, Kolkata-700012 <b>Email: cirp.bengalshelter@gmail.com</b>
11. Last date for submission of claims	12/09/2025
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	<b>Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a></b> Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Bengal Shelter Housing Development Limited on 29/08/2025. The creditors of Bengal Shelter Housing Development Limited are hereby called upon to submit their claims with proof on or before 12/09/2025 to the interim resolution professional at the address mentioned against entry No. 9 or 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-N.A

**Submission of false or misleading proofs of claim shall attract penalties.**

**Mahesh Chand Gupta**  
**Interim Resolution Professional**  
**In the Matter of CIRP of**  
**Bengal Shelter Housing Development Limited**  
**Reg No: IBBI/IPA-001/IP-P01489/2018-2019/12304**  
**Reg. Address: FE-202, Salt Lake City, Sector-III, 1st Floor, Kolkata-700106**  
**Regd. Email: mcgupta90@gmail.com**

Date: 02.09.2025  
Place: Kolkata

**AFA No: AA1/12304/02/311225/107665 Valid up to 31-12-2025**

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
BENGAL SHELTER HOUSING DEVELOPMENT LIMITED**

**RELEVANT PARTICULARS**

1.	Name of corporate debtor	<b>Bengal Shelter Housing Development Limited</b>
2.	Date of incorporation of corporate debtor	28/01/2004
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70101WB2004PLC097716
5.	Address of the registered office and principal office (if any) of corporate debtor	Eternity Building, DN-1, 3rd Floor, Sector-V Salt Lake, Kolkata - 700091
6.	Insolvency commencement date in respect of corporate debtor	29/08/2025 (Order received on 30-08-2025)
7.	Estimated date of closure of insolvency resolution process	25/02/2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mahesh Chand Gupta Reg No: IBBI/IPA-001/IP-P01489/2018-19/12304
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: FE-202, Salt Lake City, Sector-III, 1st Floor, Kolkata-700106. <b>Email: mcgupta90@gmail.com</b>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: 11&11/1, B B Ganguly Street, 1st Floor, Suit No.-1, Kolkata-700012 <b>Email: cirp.bengalshelter@gmail.com</b>
11.	Last date for submission of claims	12/09/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N.A.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	<b>Weblink: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a></b> Physical Address: Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Bengal Shelter Housing Development Limited on 29/08/2025. The creditors of Bengal Shelter Housing Development Limited are hereby called upon to submit their claims with proof on or before 12/09/2025 to the interim resolution professional at the address mentioned against entry No. 9 or 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA-N.A

**Submission of false or misleading proofs of claim shall attract penalties.**

**Mahesh Chand Gupta**  
Interim Resolution Professional  
In the Matter of CIRP of

**Bengal Shelter Housing Development Limited**  
Reg No: IBBI/IPA-001/IP-P01489/2018-2019/12304  
Reg. Address: FE-202, Salt Lake City, Sector-III, 1st Floor, Kolkata-700106

Regd. Email: mcgupta90@gmail.com

Date: 02.09.2025

Place: Kolkata

AFA No: AA1/12304/02/311225/107665 Valid up to 31-12-2025